

*By e-mail*

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-20/2003/1023 /A

From :- Smti. K. Newar,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Smti. Indira Barman,  
District & Sessions Judge,  
Bongaigaon.

Dated Guwahati, the 12<sup>th</sup> February, 2018.

Sub:- **Headquarter leave permission.**

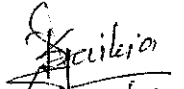
Refs:- Your letter No. DJB.I-11/2018/530, dated 09.02.2018

Madam,

With reference to the above, I am directed to inform you that, your prayer for Headquarter Leave permission with the official allotted vehicle from the afternoon of 10.02.2018 till the morning of 15.02.2018 has been granted/ ~~rejected~~.

Yours faithfully,

  
**JOINT REGISTRAR (VIGILANCE)**

  
12/02/18